

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO. 2537/96/M.A.NO. 2522/96

Hon'ble Shri A.V.Haridasan, Vice-Chairman(3)

New Delhi, this 13th day of December, 1996

1. B.P.Rajora s/o Late Shri Shadi Ram Rajora
age about 60 years, retired as
Chief Administrative Officer in the
office of Indian Agriculture Research
Institute, Pusa, New Delhi
and R/o E-75, I.A.R.I.Campus
NEW DELHI - 110 012.

2. Kamal Rajora
s/o Shri B.P.Rajora age 32 years
working as T-I/3, Under Division of
Agriculture Economic, IARI, New Delhi
and resident of E-75, IARI Campus
NEW DELHI.

.. Applicants

(By Shri P.L.Mimroth, Advocate)

Vs.

1. Union of India
through Secretary
Department of Agriculture
Ministry of Agriculture, Krishi Bhawan
NEW DELHI - 110 001.

2. President
Indian Council of Agriculture Research
Krishi Bhawan
NEW DELHI - 110 001.

3. The Director
Indian Agricultural Research Institute
Pusa, New Delhi - 110 012.

4. Estate Officer
Under Secretary to the Govt. of India
Ministry of Agriculture
Krishi Bhawan
NEW DELHI - 110 001.

... Respondents

ORDE R(Oral)

Heard.

After making submissions for some time, the learned
counsel for the applicants wishes to withdraw this application
with liberty to approach at the appropriate time before the
appropriate forum in accordance with law. Granting that
liberty, the application is closed as withdrawn.

(A.V.HARIDASAN)
VICE-CHAIRMAN(3)

/rao/